

Annexure - 8

Name of the corporate debtor: Apodis Hotels & Resorts Limited; Date of commencement of CIRP: 17.10.2023; List of creditors as on: 08.04.2024

Sl. No.	Name of creditor	List of operational creditors (Other than Workmen and Employees and Government Dues)				Amount of claim not admitted	Amount of claim under verification	Remarks, if any						
		Details of claim received		Details of claim admitted										
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim				Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off
1	DD Jimulia and Co	31.10.2023	₹ 86,250.00	₹ 0.00	Operational debt	0	0	NO	NIL	NIL	NIL	₹ 86,250.00	NIL	Requisite supporting documents to the claim has not been provided.
2	DD Jimulia and Associates	31.10.2023	₹ 9,69,000.00	₹ 1,19,100.00	Operational debt	0	0	NO	NIL	NIL	NIL	₹ 8,49,900.00	NIL	As per the books of account only Rs. 1,19,100 is been admitted and remaining amount has been
3	Mudra Real Estate Private Limited	26.10.2023	₹ 16,19,423.00	₹ 16,19,423.00	Operational debt	0	0	NO	NIL	NIL	NIL	₹ 0.00	NIL	Requisite supporting documents to the claim has not been provided.
4	Late Phulchand Chopra	11.01.2024	₹ 65,548.00	₹ 28,000.00	Operational debt	0	0	NO	NIL	NIL	NIL	₹ 37,548.00	NIL	As per the books of account only Rs. 28,000 is been asserted and remaining amount has been rejected.
5	Govind Dharamshi Ravaria	31.10.2023	₹ 2,16,66,101.00	₹ 2,13,27,391.00	Operational debt	0	0	NO	NIL	NIL	₹ 1,01,38,212.00	₹ 3,38,710.00	NIL	a)The rental amount claimed is approved until October 17, 2023, which is the date of the initiation of the CIRP. However, the sum of Rs. 3,38,710.00 is not admitted because the Claimant submitted a rental claim extending until October 31, 2023. b)1,01,38,212.00 is a fully Refundable Security Deposit
Total			₹ 2,44,06,322.00	₹ 2,30,93,914.00		0	0				₹ 1,01,38,212.00	₹ 13,12,408.00	₹ 0.00	